

DIVISION BENCH
COURT - I

P-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1275(KB)2019
IA(I.B.C)/1971(KB)2023,
IA(I.B.C)/1111(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	RELIANCE COMMERCIAL FINANCE LIMITED VS PRAPTI FASHIONS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.R.Lakhmani, Adv.] For IRP
Mr.S.Makkar, Adv.]
Ms.Pooja Sah.Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing .
2. Post the matter on **12/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)